Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

(Amount in ₹)

							1			unt in ₹)
SI. No.	Category of stakeholders	Summ	ary of claims received	Summ	ary of claims admitted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	· · · · · ·
		No. of claims	Amount	No. of claims	Amount	-				
1	Unpaid insolvency resolution process costs		0		0				NA	No Unpaid CIRP Costs, As per CIRP Cost details provided by RP
2	Liquidation costs incurred till date		4,84,978		4,84,978				NA	Public Announcement Expenses/ Publication expenses of Sale Notice/ Valuers Fees/ Fees for professional for completion of books of accounts/ Security expenses
3	Secured financial creditors	5	15,33,34,87,029	5	15,32,76,62,730		5824299		1	
4	Unsecured financial creditors	0	0	0	0	0	0	0	2	

5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	4	2614426008	4	2614426008	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	3100000	1	3100000	0	0	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	
	Total	10	1795,14,98,015	10	1794,56,73,716	0	58,24,299	0		

* Totals are including Liquidation costs till 12 July 2025

Annexure-1 Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

							Ji secureu man						((Amount in ₹)	
SL	Name of	Det	tails of claim				Details of	claim admi	tted		Amount of				Remarks, if
No	. creditor		received		N T (XX 71 (1			0/ 1	contingent claim	of any mutual		claim under verification	any
		Date of receipt	Amount claimed	Amount of claim a dmitted	Nature of	Amount covered	Whether security	Details of Security	Amount covered by	% share in total	Claim	dues,	rejecteu	vermeation	
		receipt	claineu	a unitted	claim	by	interest	Interest	guarantee	amount		that may			
						security	relinquished?		8	of claims		be set			
						interest	(Yes/No)			admitted		off			
1	State Bank of India	Claim received	8,24,75,84,982	8,24,75,84,982	Secured Financial	Yes,	Yes	EM of Plot 2253-2257,			0	0	0	0	Revised Claim received after
		6/6/2025;			Creditor	secured		Phase-II, Food							clarifications
		revised				Debt		Park, HSIIDC,							sought by
		Claim						Industrial							Liquidator
		received						Estate, Rai,							
		thereafter						Sonepat, Haryana							
								standing in the							
								name of							
		C1 .			a 1			company			-	-			D . 1 GL .
2	Canara Bank	Claim received	2,19,50,96,763	2,19,50,96,763	Secured Financial	Yes,	Yes	EM of Plot 2253-2257,			0	0	0	0	Revised Claim received after
		4/6/2025;			Creditor	secured		Phase-II, Food							clarifications
		revised				Debt		Park, HSIIDC,							sought by
		Claim						Industrial							Liquidator
		received thereafter						Estate, Rai, Sonepat,							
		on						Haryana							
		10/6/2025						standing in the							
								name of							
-	II ' D 1	C1 :			G 1		¥7	company		ļ					D . 1 Cl .
3	Union Bank of India	Claim received	1,15,06,15,339	1,14,48,87,582	Secured Financial	Yes,	Yes	EM of Plot 2253-2257,			0	0	5727757	0	Revised Claim received after
		9/6/2025;			Creditor	secured		Phase-II, Food							clarifications
		revised				Debt		Park, HSIIDC,							sought by
		Claim						Industrial							Liquidator;
		received						Estate, Rai,							Amount
		thereafter						Sonepat, Haryana							admitted as per detailed Interest
								standing in the							calculations
								name of							received;

List of secured financial creditors

								company						
4	Bank of Baroda	Claim received 6/6/2025; revised Claim received thereafter		72,98,81,621	Secured Financial Creditor	Yes, secured Debt	Yes	EM of Plot 2253-2257, Phase-II, Food Park, HSIIDC, Industrial Estate, Rai, Sonepat, Haryana standing in the name of company		0	0	96542	0	Revised Claim received after clarifications sought by Liquidator; CIRP expenses received/ admitted Rs. 525959 instead of 622501 claimed
5	Punjab National Bank (including Claim of e- OBC)	Claim received 4/6/2025; revised Claim received thereafter		3,01,02,11,782	Secured Financial Creditor	Yes, secured Debt	Yes	EM of Plot 2253-2257, Phase-II, Food Park, HSIIDC, Industrial Estate, Rai, Sonepat, Haryana standing in the name of company		0	0	0	0	Revised Claim received after clarifications sought by Liquidator
			15,33,34,87,029	15,32,76,62,730		0				0	0	5824299	0	

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

_											(Amount in ₹	.)
Sl.	Name	Details	of claim	D	etails of claim ad	mitted		Amount	Amount of	Amount	Amount of	Remarks, if
No.	of	rece	ived					of	a ny	of claim	claim	any
	credito							contingent	mutual	rejected	under	
	r							claim	dues, that		verificatio	
									may be set		n	
									off			
		Date of	Amount	Amount	Nature of	Amount	% share					
		receipt	claimed	of claim	claim	covered	in total					
				admitted		by	amount					
							of claims					
						_	admitted					
	NO CLAIM											
	SUBMITT											
	ED											
			0	0		0	0	0	0	0	0	

List of unsecured financial creditors

NO CLAIM RECEIVED FROM UNSECURED FINANCIAL CREDITOR

Annexure-3 Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

List of o	nerational	creditors	(Workmen)
LISC UI U	perational	ci cuitoi s	('' UI KIIICII)

(Amount in \overline{T})

No.	Name of authorised	Name of workman		of claim eived		Details of claim a	dmitted		Amount of contingent	of any	of claim	Amount of claim under	
	representative, if any		Date of receipt	Amount claimed	of claim	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	of	% share in total amount of claims admitted		mutual dues, that may be set off	0	verification	
	NO CLAIM SUBMITTED												
				0	0	0	0	0	0	0	0	0	

NO CLAIM RECEIVED FROM WORKMEN

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Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

SI. No.	Name of authorised	Name of employee		of claim eived]	Details of claim ad	lmitted		Amount of			Amount of claim under	
	representative, if any	empioyee	Date of	Amount	ount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date		/o share	claim	of any mutual dues, that may be set off	rejected		папу
	NO CLAIM SUBMITTED												
				0	0	0	0	0	0	0	0	0	

List of operational creditors (Employees)

(Amount in ₹)

NO CLAIM RECEIVED FROM EMPLOYEES

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

					st of operation?	in creations (Duesj				(A	mount in ₹)	
SI N		of Claimant	Details or received		D	etails of clain	n admitted			contingent claim	of any	Amount of claim rejected	Amount of claim	Remarks, if any
	Department	Government		Amount claimed		Nature of claim	Amount covered by lien or attachment pending disposal	attachment	% share in total amount of claims admitted					
1	Income Tax Department	Central- Income Tax Department	16-05- 2025	2550410675	2000110070	Income Tax Demand for Ay 2005-06, 2006- 07, 2007-08, 2008- 09, 2010- 2011, 2011-12, 2015-16, 2017- 18				0	0	0	0	Assessment Orders attached; Demand Analysis provided; Demand notices and Penalty orders provided
2	Excise and Taxation Department- Sonepat	Haryana - Excise and Taxation Department	06-06- 2025	34138899	54150077	Excise and Taxation Department- Sonepat				0	0	0		Assessment Order for AY 2015- 2016 and 2016- 2017, Rectified Orders; Demand created by finalizing Assessment cases under VAT Act 2003 and CST At 1956

List of operational creditors (Government Dues)

	HSIIDC (Haryana State Industrial and Infrastructure Development Corporation Ltd)	Haryana- HSIIDC	12-06- 2025	29828168	29828168	Secured Operational Creditor		0	0	0		Demand Notices for enhanced Costs 1/1/2015 and 1/9/2017, Demand Notices for Maintainence, Show Cause Notices, Water Bill pending
4		EPFO - Regional Office, Delhi (North)	2025	48266	48266	EPF Department- Damages and Interest- Dues against 7Q and 14B for April 2016 to March 2017 and from July 2014 till Dec 2022		0	0	0	0	Damages and Interest- Dues against 7Q and 14B for April 2016 to March 2017 Damages and Interest- Dues against 7Q and 14B for April 2016 to March 2017, EO Report
				2614426008	2614426008			0	0	0	0	

Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

			F	i ci cuitors (otil		r y			-)		(Amou	nt in ₹)	
Name of creditor	Details (recei			Details	of claim adm	litted			Amount of contingent claim	of any		t of	Remarks, if any
	Date of receipt	Amount claimed	Amount o claim admitted	f Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
VHQ Impex Private Ltd	03-06-2025	3100000	3100000	Business advance paid, but goods and services were not provided nor refunded the amount		NA	NIL		NIL	NIL	0	0	Operational Creditor – unsecured.
		31,00,000	31,00,000						0	0	0	0	

List of operational creditors (other than Workmen, Employees and Government Dues)

Annexure-7 Name of the corporate debtor: SHREE BANKEY BEHARI EXPORTS LTD (in Liquidation) ; Date of commencement of liquidation: 13th May 2025.; List of stakeholders as on: 12 July 2025

_					·	•					,		(Am	ount in ₹)	
		Category of stakeholders (of claim eived		De	etails of clain	n admitted			Amount of contingent		Amount of claim	Amount of claim under	Remarks, if any
		shareholders /	Date of receipt	claimed	Amount of claim admitte d	of claim	covered by lien or attachment	attachment	Amount covered by guarantee	T	claim	mutual dues, that may be set off	rejected	verification	
	NO CLAIM SUBMITTED														

List of other stakeholders, if any (other than financial creditors and operational creditors)

NO CLAIM RECEIVED FROM ANY OTHER STAKEHOLDER

<u>Note and Disclaimer</u>: That the Liquidator is accordingly proceeding with the Liquidation Process undertaking all necessary steps required, but no information is provided by the previous management. Limited information is available with the undersigned and very limited information had been provided by the Promoters / suspended Board of Directors to the erstwhile Resolution Professional and to the undersigned Liquidator, till date and the last <u>financials available are of March 2018</u>

KINDLY NOTE THAT ALL CLAIMS HAVE BEEN ADMITTED ON THE BASIS OF THE LIMITED DOCUMENTS / DATA / INFORMATION AVAILABLE WITH THE UNDERSIGNED LIQUIDATOR, AS SHE DOES NOT HAVE ANY AUDITED DATA AFTER MARCH 2018 AND EXTREMELY LIMITED FINANCIAL DATA HAS BEEN PROVIDED TO HER.

Attempts are being made to complete the books of accounts as on the Liquidation Commencement Date (from 1 April 2018 onwards till 13 May 2025 (*on the basis of the available documents*), but extremely limited information is available. The Liquidator is pursuing with the ex-Director Mr Raj Kumar Gupta and with the Statutory Auditors also to provide any relevant information, though Mr Raj Kumar Gupta has said that he had no information available.